

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

(IB)-637(PB)/2018

IA/2508/2022, IA/2516/2023, IA/2734/2023

IN THE MATTER OF:

Punjab National Bank

.....Applicant

Vs.

Ms. General Power Company Pvt. Ltd

.....Respondent

SECTION

U/s 7 of (IBC) in Liq.

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

For the Liquidator : Mr. Snehesish Ray, Proxy Counsel, Mr. Iswar
Mohapatra, Adv.

ORDER

IA/2508/2022, IA/2516/2023, IA/2734/2023:-

Proxy Counsel on behalf of the Liquidator is present and submitted that the main counsel is on his legs before another court and therefore, sought adjournment. In view of this, list these applications on **03.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)